

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (SW), DWARKA COURTS,
NEW DELHI

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Website

ORDER

In supersession of the earlier Order No. 39380-39432/RTI/DWK/2023 dated 19.12.2023 and pursuant to the provision of sub section (1) of Section 19 of the Right to Information Act, 2005 (22 of 2005) and Rule 2 (h) of Delhi District Courts (Right to Information) Rules 2008. I, being Principal District & Sessions Judge, South-West District, Dwarka Courts, New Delhi, hereby designate Sh.Ajay Gulati-I, Ld. District Judge, (Commercial Court)-04, South West, Dwarka Courts, New Delhi as the "First Appellate Authority" and Ms. Richa Gusain Solanki, Ld. District Judge-02, South West District, Dwarka Courts, New Delhi as the "Link First Appellate Authority" for South-West District, Dwarka District Courts, New Delhi, under RTI Act, 2005 with immediate effect.



[Signature]

(PANKAJ GUPTA)
Principal District & Sessions Judge(SW)
Dwarka Courts, New Delhi

8985-9034
No.RTI/DWK/2026

Dated 13/02/26

Copy forwarded for information to:-

- 1) The Worthy Registrar General, Hon'ble High Court of Delhi, New Delhi (through e-mail).
- 2) The Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi (through e-mail).
- 3) The Principal District & Sessions Judges, South-East, West, North-West, East, Shahdara, North-East, New Delhi, North and South Districts, Delhi/New Delhi (through e-mail).
- 4) The Judicial Officers Concerned, South-West District, Dwarka Courts, New Delhi.
- 5) The Secretary (AR), Administrative Reforms Department, 7th Level, C-Wing, Delhi Secretariat, GNCT of Delhi.
- 6) The Branch InCharge, Computer Branch, to upload this order on official website.
- 7) A.O.(J)/Branch Incharges, Dwarka Courts.
- 8) The Principal District & Sessions Judges' Secretariat, Dwarka Courts (through e-mail).
- 9) The Web Site Committee (Hindi & English), Tis Hazari Courts, Delhi.
- 10) The Care Taking Branch, Dwarka Courts, New Delhi.
- 11) Branch Incharge, R&I Branch, Dwarka Courts to upload the circular on LAYERS software.

[Signature]

Principal District & Sessions Judge(SW)
Dwarka Courts, New Delhi